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Title: Introduction of the Motor Vehicles Amendment Bill, 2019
(Amendment of section 184)

SHRI RAHUL RAMESH SHEWALE (MUMBAI SOUTH-CENTRAL): I beg to move for leave to introduce a Bill further to amend the Motor Vehicles Act, 1988.

माननीय अध्यक्ष: प्रश्न यह है:

“कि मोटर यान अधिनियम, 1988 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए ।”

प्रस्ताव स्वीकृत हुआ ।

SHRI RAHUL RAMESH SHEWALE : I introduce the Bill.

16.23 hrs